

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 205  
ANSWERED ON FRIDAY, THE 15<sup>TH</sup> DECEMBER, 2017  
[AGRAHAYANA 24, 1939 (SAKA)]**

**EARLY WARNING SYSTEM FOR CORPORATE FRAUDS**

**QUESTION**

**205. DR. MANOJ RAJORIA:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) whether the Government has devised an Early Warning System (EWS) to detect corporate frauds and if so, the details thereof; and**
- (b) the efficiency/efficacy of the warning system in detecting the corporate frauds of serious nature?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)  
AND CORPORATE AFFAIRS**

**(a) & (b): Serious Fraud Investigation Office (SFIO) of this Ministry is in the process of developing 'Early Warning System' (EWS) to generate alerts as well as to strengthen its capability for taking stringent action against corporate misconduct. For this purpose, services of a consulting agency have been engaged to develop the conceptual framework.**

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